

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRIDENT TOOLS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	TRIDENT TOOLS LIMITED
2.	Date of incorporation of Corporate Debtor	29 th April, 1982
3.	Authority under which Corporate Debtor is incorporated / registered	Companies Act, Registrar of Companies, Mumbai, Registration No. 027046
4.	Corporate Identity Number of Corporate Debtor	L29220MH1982PLC027046
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Survey No. 26, Tembhode Shirgaon Road, Dhansar Village, Palghar, Thane - 401404.
6.	Date of closure of Insolvency Resolution Process	1 st September, 2021
7.	Liquidation commencement date of Corporate Debtor	1 st September, 2021 (Copy of order received on 11 th September, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Dilipkumar Natvarlal Jagad IP Registration Number: IBBI/IPA-001/IP-P00233/2017-18/10462.
9.	Address and e-mail of the liquidator, as registered with the Board	803/804 Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagardas X Road Gundavali Andheri East, Mumbai -400069. Email: dilipjagad@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	803/804 Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagardas X Road Gundavali Andheri East, Mumbai -400069. Email: dilipjagad@hotmail.com; tridenttools.liquidator@gmail.com Contact No.: 9821142587
11.	Last date for submission of claims	11 th October, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Trident Tools Limited on 1st September, 2021. (Copy of Order received on 11th September, 2021).

The original liquidation order was passed on 31st May, 2021 (IA 2046/2020). The said order was amended for appointment liquidator under Rule 11 of the National Company Tribunal Rules, 2016 vide present order in IA No. 1521/2021.

The stakeholders of Trident Tools Limited are hereby called upon to submit a proof of their claims, on or before 11th October, 2021 to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The proof of claim is to be submitted by way of the prescribed forms which can be downloaded from following link: <https://www.ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.



Dilipkumar Natvarlal Jagad
IBBI/IPA-001/IP-P00233/2017-18/10462

Date: 11th September, 2021
Place: Mumbai